

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 112 OF 2017**

**Dated: 25<sup>th</sup> July, 2018**

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of:**

**M/s Malwa Solar Power Generation Pvt. Ltd.  
Vs.**

**...Appellant(s)**

**Madhya Pradesh Electricity Regulatory  
Commission & Ors.**

**...Respondent(s)**

Counsel for the Appellant(s) : Mr. Tushar Srivastava

Counsel for the Respondent(s) : Mr. Venkatesh  
Mrs. Nishtha Kumar  
Mr. Vikas Maini

Mr. Nitin Gaur  
Mr. Rakesh K. Thukral for R-2

**ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on **25.10.2018.**

**(Justice N. K. Patil)  
Judicial Member**

**(I.J. Kapoor)  
Technical Member**

*ts/mk*